

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	AMREX MARKETING PVT LTD VS KAMALA TEA CO LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Ms. Niharika Ahluwalia, Adv.] For the Petitioner
Mr. Himagn Jain, Adv.

Mr. Santosh Kr. Ray, Adv.] For Indian Bank
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **29.08.2024**.

**Anamitra Pal
Court Officer**